

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/150/2016
NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others
NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others
UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. Krishna Kumar

Counsel for petitioners



ORDER

Shri G Krishna Kumar, counsel for petitioner present. Respondents called absent. No representation. Counsel for petitioner submitted that the respondents were already set ex parte. In view of their personal appearance before this Tribunal on 1.6.2017, a direction was given to them in relation to the objections raised regarding the appointment of the Chartered Accountant. Since there is no representation by the respondents, this Bench is inclined to adjourn this matter for the appearance of the respondents and for their submissions. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)